

MR. DEPUTY-SPEAKER: We shall continue this debate tomorrow.

SHRI K. RAGHU RAMAIAH: Tomorrow we have got the Constitution (Amendment) Bill. Later on a date might be fixed.

MR. DEPUTY-SPEAKER: Yes Tomorrow we have fixed for the Constitution (Amendment) Bill and therefore this will be taken up later.

SHRI MADHU LIMAYE: This has priority over everything else. I shall move a motion for suspension of that item.

MR. DEPUTY-SPEAKER: You may. The Constitution (Amendment) Bill has to be passed by a special majority; therefore notice has to be given to Members. That has been done. Now before we take up the adjournment motion by Shri Vajpayee, I will allow the Secretary General to pass on a message from the Rajya Sabha.

15.59 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 31st August, 1974, agreed without any amendment to the Compulsory Deposit Bill, 1974, which was passed by the Lok Sabha at its sitting held on the 27th August, 1974."

(ii) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that

the Rajya Sabha, at its sitting held on the 31st August, 1974, agreed without any amendment to the Compulsory Deposit Scheme (Income-Tax Payers) Bill, 1974, which was passed by the Lok Sabha at its sitting held on the 27th August, 1974."

(iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 2nd September, 1974, has passed the enclosed motion referring the Prevention of Food Adulteration (Amendment) Bill, 1974, to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the Members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House.'

MOTION

"That the Bill further to amend the Prevention of Food Adulteration Act, 1954, be referred to a Joint Committee of the Houses consisting of 60 members, 20 members from this House, namely:—

1. Shri Trilok Singh
2. Shri Kamalanath Jha
3. Shri R. D. Jagtap Avergaoonkar
4. Smt. Ruthnabai Sreenivasa Poa
5. Sri Tirath Ram Amla
6. Shri B C Mahanti
7. Smt. Kunnudben Manishanker Joshi
8. Shri Piarelal Kureel urf Piarelal Talh
9. Shri Krishan Kant
10. Shri Khurshed Alam Khan
11. Shri Lalbuais
12. Shri K. B. Chettri
13. Shri M. Kadarshah
14. Shri Sanat Kumar Raha
15. Shri Bhairon Singh Shekhawat
16. Dr. K. Nagappa Alva
17. Shri Rabi Ray
18. Shri S. A. Khaja Mohideen
19. Shri Showalees K. Shilla
20. Shri P. K. Kunjachen

and 40 members from the Lok Sabha;

that in order to constitute a meeting of the Joint Committee the quorum shall be one third of the total number of members of the Joint Committee,

that in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make,

that the Committee shall make a report to this House by the first day of the Ninetieth Session of the Rajya Sabha and

that this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee"

16 hrs

COMMITTEE ON ABSENCE OF
MEMBERS FROM SITTINGS
OF THE HOUSE

SIXTEENTH REPORT

श्री चन्द्रिका प्रसाद (बलिया)

उपस्थित महोदय मैं आपका अनुरोध में समा की बैठक से सदस्यों के अनुपस्थिति संबंध समिति का 16वां प्रतिवेदन प्रस्तुत करता हूँ।

16.01 hrs.

MOTION FOR ADJOURNMENT—
Contd

ALLEGED STARVATION DEATHS IN BIHAR

श्री अटल बिहारी वाजपेयी (ग्वालियर)
उपाध्यक्ष जी, मैं प्रस्ताव करता हूँ कि सदन की बैठक अब स्थगित की जाए।

मैं यह कार्य स्वयं प्रस्ताव देकर के विभिन्न भागों में, विशेषकर बिहार में भयकर बाढ़

के कारण जो भयावह स्थिति पैदा हुई है उसके मद्द्भं में उठाना चाहता हूँ। कुछ ही दिन पहले इस सदन ने बाढ़ और सूखे से उत्पन्न स्थिति पर चर्चा की थी लेकिन यह खेद का विषय है कि बाढ़ पीड़ित क्षेत्रों की जनता को राहत देने के लिए जो प्रभावी उपायों की योजना की जानी चाहिए थी वह नहीं की गई। अनवरत आगो से व्यापक पैमाने पर भुखमरी फैलने के समाचार आ रहे हैं। आज प्रातः काल मैंने कुछ समाचार उद्धृत किए थे जिनमें व्यक्तिगतों के नाम लेकर उनके मरने का संप्रमाण उल्लेख किया गया है। ऐंम समाचार केवल बिहार में नहीं आ रहे हैं पश्चिम बंगाल से, अरम से और उड़ीसा से भी प्रांत हो रहे हैं। बिहार में स्थिति कितनी बिगड़ गई है उसका छोटा सा मकल इस समाचार से मिलता है जो मैं यहाँ उद्धृत कर रहा हूँ।

"विधायक श्री चुल्हाई राम ने एक लिखित वक्तव्य में कहा है कि ममस्तीपुर जिले के वारिमनगर प्रखण्डानंत कृष्णपुर बंकुण्ड पञ्चायत के मादोकाट में पिछले दिन दो व्यक्ति भूख म मर गए। श्री राम गत 26 अगस्त को उक्त क्षत्र के बाढ़ग्रस्त स्थानों का दौरा करने गए थे। वहुतेरे परिवार कई दिन से भूख है। और सरकार में कुछ भी सहायता नहीं मिल रही है।

इसी तरह भूख में पीड़ित मराय रजन प्रखण्ड के निमबारा ग्राम का रामजागो नामक मजदूर को गत 30 अगस्त का स्थानीय माडबाडी बाजार में बलदेव दास राम प्रसाद जैन की दुकान के सामने स्थित तल के पानी में बोग भिगोर पानी पीत देखा गया। वह दो दिनों से भूखा था और अपने गाव में कोई काम नहीं मिलने पर इधर भटक गया। वह बोग गड का था जो वह उठा लाया था। शक्तिहीन होने के कारण वह ठीक से बोल नहीं पाता था।"

16.02 hrs.

[SHRI JAGANNATHRAO JOSHI in the
Chair].